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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 145/397-398/NCLT/AHM/2016 (New) CP No. 60/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

Name of the Company:

Ramesh Chand Jain

V/s.

Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. HARSHAVARDMAN TOPRE	ADV.	Pebitimen	Oktorre
1/b SURANGE AND CO.			
2. PAVANS GODIAWACA	ADVOCATE	RESPONDENT NO.1-5.	Mulicula
3. Asurh, a. Doslu	Pes	Les,	allow

ORDER

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Petitioner. Learned PCS Mr. Ashish Doshi present for Respondents No. 1 to 6 and 32 to 37. Learned Advocate Mr. Pavan Godiawala present for Respondents No. 1 to 3.

At request of both sides.

List the matter on 06.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of October, 2017.